

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.11.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4255 of 2022 in Com App (AT) (Ins) No. ___ of 2022	Verender Singh (Suspended irector of DVS Infrastructu) Vs. DVS Infrastructure Pvt. Ltd. & Anr.	Riddhi Jain
2.	I.A. No. 4256 of 2022 in Com App (AT) (Ins) No. ___ of 2022	Anand Prakash Soni & Ors. Vs. Hector Realty Ventures Pvt. Ltd. & Ors.	Harsh Arora

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar